Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 35 of 2011 &
I.A. No.82 of 2011

Dated :26th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konark Power Project Limited … Appellant(s)

Versus

Bangalore Electricity Supply Company Ltd. & Anr. ….Respondent(s)

Counsel for the Appellant(s): Mr. T.N. Rao
Counsel for the Respondent(s): Mr. Venkat Subramaniam for R.1

ORDER

We have heard the learned counsel for the parties. They seek time to get some particulars from the respective clients.

As agreed by the learned counsel for the parties, post the matter for further hearing on ***11.08.2011.***

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS